

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 86(ND)11**  
**CA. NO.**

**CORAM:**

**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016**

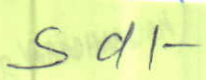
**NAME OF THE COMPANY: M/s. Manaoj Jain & Ors. V/s. M/s Hilltop Rubbers Pvt. Ltd.**

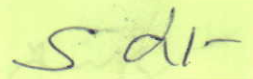
**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1	Rajeev K Goel	] Adv	Respondents	Anany Gang
2	Ajay Gang			

**ORDER**

None for the petitioner. The Learned counsel for the respondent is present. The petitioner was absent on the last date and in view of his absence today also it transpires that he is not interested in prosecuting the petition. Therefore, the same is dismissed in default of the petitioner and shall be consigned to records after its due completion.

  
(R.Varadharajan)  
Member (Judicial)

  
(Maharaj Krishan Hanjura)  
Member (Judicial)